NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: CA 205/15 : TP 2417 : Plainet Apparels

PETITION NUMBER

NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

: Saha Totha Solutions pet Utel.

UNDER SECTION

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for both sides. Parties are called absent. Registry is directed to issue notices to the parties. Posted to 21.03.2017.

MEMBER (J)

MEMBER (T) &